

Ali (Minor) Vs State of Uttar Pradesh

Court: Allahabad High Court

Date of Decision: May 20, 2021

Acts Referred: Indian Penal Code, 1860 " Section 147, 286, 323, 504, 506

Code Of Criminal Procedure, 1973 " Section 438

Juvenile Justice (Care and Protection of Children) Act, 2015 " Section 1(4), 10, 12

Hon'ble Judges: Yashwant Varma, J

Bench: Single Bench

Advocate: Bed Prakash Rai

Final Decision: Disposed Of

Judgement